

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:413
ANSWERED ON:02.08.2011
PILFERAGE OF FOODGRAINS
Mohan Shri P. C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government are aware of pilferage of about 18 trucks of wheat and rice from Mayapuri godown of Food Corporation of India (FCI) in Delhi were reportedly pilfered in the recent past;
- (b) if so, the details thereof alongwith the price of foodgrains lost; and
- (c) the action taken by the Government/FCI against the officers and employees found guilty in the above mentioned case?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a), (b) & (c): There is no such report of pilferage of 18 trucks of wheat and rice from the Mayapuri godown of FCI in Delhi. However, shortage of wheat and rice was noticed at the Mayapuri godown during inspection by a squad of Regional Office, FCI during October, 2010. The shortage found was 1062.78 quintals of wheat and 623.73 quintals of rice. At FCI's economic cost, the total shortage amounted to 30,17,086/- (16,21,802/- for wheat and 13,95,284/- for rice). Disciplinary proceedings were initiated by FCI against the concerned officers and employees. As penalty, 15 lakhs has been recovered from 18 FCI employees